

**PROCEEDINGS OF THE HIGH COURT FOR THE STATE OF TELANGANA  
:: HYDERABAD ::**

**SUB: HIGH COURT FOR THE STATE OF TELANGANA** – Nomination of Judicial Officers to participate in “Two-Day Regional Conference for Southern Zone relating to Family Court Matters” on the theme “Family: The Basis of Indian Society” scheduled to be held on 12.04.2025 and 13.04.2025 at the Auditorium, Karnataka Judicial Academy, Bengaluru – **Relief Arrangements – ORDERS – ISSUED.**

- READ:**
1. Letter dated 27.02.2025, from the Registrar/Secretary to the Committee of Family Court matters, Supreme Court of India.
  2. High Court's letter in Roc.No.453/SO/2025, dated 25.03.2025 & 28.03.2025.

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**ORDER ROC.NO.1577/2025 - B.SPL., DATED:08.04.2025**

**The High Court is pleased to pass the following order:**

The following Judicial Officers mentioned in Column No.2, vide High Court's letters 2<sup>nd</sup> read above, are nominated to participate in “Two-Day Regional Conference for Southern Zone relating to Family Court Matters” on the theme “Family: The Basis of Indian Society” scheduled to be held on 12.04.2025 and 13.04.2025 at the Auditorium, Karnataka Judicial Academy, Bengaluru.

<b>Sl. No.</b>	<b>NAME AND DESIGNATION OF THE NOMINATED OFFICER</b>	<b>IN-CHARGE OFFICER</b>
(1)	(2)	(3)
1.	SMT. S.N.SREEDEVI, Senior Faculty Member-II, FAC Director, Telangana State Judicial Academy, Secunderabad.	Deputy Director, Telangana State Judicial Academy, Secunderabad.
2.	SMT P.NEERAJA, Judge, Principal Family Court-cum- XIII Addl. Metropolitan Sessions Judge, Hyderabad.	Judge, II Additional Family Court- cum-XV Addl. Metropolitan Sessions Judge, Hyderabad.
3.	SRI G.SUDARSHAN, Judge, Additional Family Court, Rangareddy District at L.B. Nagar.	Judge, Family Court, Rangareddy District at L.B.Nagar.
4.	SMT KOTLA LAVANYA BALREDDY, Judge, Family Court-cum-IV Additional District and Sessions Judge, Sangareddy.	Special Judge for Trial of Cases under SCs and STs (POA) Act, 1989-cum-III Additional District and Sessions Judge, Sangareddy.
5.	SMT RACHAPUDI SREEDEVI, Judge, Family Court-cum-III Additional District and Sessions Judge, Mahabubnagar.	Special Judge for Trial of Cases under SCs and STs (POA) Act, 1989-cum-II Additional District and Sessions Judge, Mahabubnagar.

6.	MS M.ARCHANA KUMARI, Judge, Family Court-cum-IV Additional District and Sessions Judge, Khammam.	Special Judge for Trial of Cases under SCs and STs (POA) Act, 1989-cum-III Additional District and Sessions Judge, Khammam.
7.	SMT. K.MARUTHI DEVI, Judge, I Additional Family Court-cum- XIV Addl. Metropolitan Sessions Judge, Hyderabad.	Judge, II Additional Family Court- cum-XV Addl. Metropolitan Sessions Judge, Hyderabad.
8.	SMT. S.SARITHA, Judge, Principal Family Court, City Civil Court Complex, Secunderabad.	I Additional Chief Judge, City Civil Court, Secunderabad.
9.	SMT. P. LAKSHMI KUMARI, Judge, Family Court-cum-IV Additional District and Sessions Judge, Karimnagar.	I Additional District and Sessions Judge, Karimnagar.
10.	SRI B.Thirupathi, III Additional District and Sessions Judge-cum-II Additional Metropolitan Sessions Judge-cum-Principal Family Court, Medchal-Malkajgiri District at Kukatpally.	I Additional District and Sessions Judge-cum-Metropolitan Sessions Judge-cum-Additional Family Court- cum Special Sessions Judge for Fast tracking the cases relating to Atrocities against Women, Medchal- Malkajgiri District at Kushaiguda.
11.	SRI D.DURGA PRASAD, Judge, Family Court-cum-III Additional District and Sessions Judge, Nalgonda.	Special Judge for Trial of Cases under SCs and STs (POA) Act, 1989-cum-II Additional District and Sessions Judge, Nalgonda.

*The officers mentioned in Column No.3, will be in-charge for the post(s) mentioned in Column No.2, during the period of absence of the officers who are nominated to participate in the said Conference.*

*In case, the officers mentioned in Column No.3, are either on leave or not available for any other reason, the Principal District and Sessions Judges/Unit Head, shall make alternative in-charge arrangements and intimate the same to the High Court for information.*

*On return from the said Conference, the officers mentioned in Column No.2, shall resume charge of their regular post(s) and also the post(s) for which they are holding full additional charge previously.*

- NOTE:**
1. The proceedings placed in the High Court's Web Site <https://tshc.gov.in>. The downloaded copy from the website is valid for relieving duty and reporting to the said conference at the, Karnataka Judicial Academy, Bengaluru.
  2. The nominated officers are entitled only for actual journey time.

  
**REGISTRAR (VIGILANCE)**

**To**

1. The Officers and In-charge Officers concerned.
  2. The Registrar General and all other Registrars, High Court for the State of Telangana, Hyderabad.
  3. The Registrar (Administration), National Judicial Academy, Bhadbhada Road, Suraj Nagar P.O., Bhopal.
  4. The Director, Telangana State Judicial Academy, Secunderabad.
  5. The Director, Karnataka Judicial Academy, Bengaluru, Karnataka State.
  6. The Chief Judge, City Civil Court, Hyderabad
  7. **THE PRL. DISTRICT AND SESSIONS JUDGES / DISTRICT TREASURY OFFICERS:**
    - 1) Karimnagar
    - 2) Khammam
    - 3) Mahabubnagar
    - 4) Sangareddy
    - 5) Nalgonda
    - 6) Rangareddy
    - 7) Medchal-Malkajgiri District at Kushaiguda
  8. The Pay and Accounts Officer, Hyderabad.
  9. The District Treasury Officer, Shamirpet, Medchal-Malkajgiri District.
  10. The District Treasury officer, Rangareddy District, Exhibition Grounds, Nampally, Hyderabad
  11. **THE SECTION OFFICERS :**
    - a) Special Officer Section
    - b) Vigilance Cell
    - c) E-Section
    - d) Work Review Cell
    - e) O.P.Cell
    - f) B-Section
    - g) Accounts Section
    - h) Computer Section
    - i) D-Budget Section
- High Court for the State of Telangana at Hyderabad.
- + **Spare...**